## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:582 ANSWERED ON:26.11.2014 RESERVATION IN CBSE AFFILIATED SCHOOLS Choudhary Shri Ram Tahal

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is not having information in regard to compliance of SC, ST and OBC reservation rules in Central Board of Secondary Education affiliated schools;
- (b) if so, the reaction of the Government thereto; and
- (c) the corrective steps taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (c): SC, ST and OBC reservation rules are implemented by the concerned State Governments for the State Governments and Government aided Central Board of Secondary Education (CBSE) affiliated schools.

The CBSE affiliates schools from Government sector and private sector. The schools in Government sector are governed by the rules of the concerned Government/ Government Organisation. Whereas the unaided private schools affiliated to the Board are expected to follow the provisions of affiliation Bye-Laws of CBSE.

The Affiliation Bye-Laws of CBSE Rule 12 prescribes the following regarding Admission of Students:-

- (i) Admission in the school affiliated to the CBSE shall be made without any distinction of religion, race, caste, creed, place of birth or any of them. As regards reservation for SC/ST students is concerned, it shall be governed by the Education Act/Rules applicable to the State /U.T. where the school is situated.
- (ii) For the purpose of admission and extent of schools responsibility for Free and Compulsory Education the school shall be governed by the provisions of the Right of Children to Free and Compulsory Education Act, 2009 and the amendments, made there from time to time.
- (iii) The School shall maintain all relevant records of the students applied and admitted annually as stipulated in Section 3 (1) and (2) of the RTE Act, 2009 and shall also follow the guidelines/instructions issued by the state in which the school is situated.